

**Name of the District Court - South Tripura Judicial District.  
Monthly Statement Pendency & Disposal Report for the Month of January, 2019**

Sl. No.	Name of the Court	Civil		Criminal		Petty Cases		Pending	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	Court of the District & Sessions Judge, South Tripura, Belonia.	457	36	289	25	0	0	746	61
2	Court of the Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), South Tripura, Belonia.	20	3	503	22	283	64	806	89
3	Court of the Civil Judge (Sr. Divn) & Asstt Sessions Judge, South Tripura, Belonia.	36	6	13	6	0	0	49	12
4	Court of the Civil Judge (Jr. Division)-cum-J.M. 1 <sup>st</sup> Class, Belonia, South Tripura.	200	6	580	19	1248	16	2028	41
5	Court of the Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge (Jr. Division), Belonia, South Tripura.	80	3	352	8	553	101	985	112
6	Court of the Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Division), Sabroom, South Tripura.	5	3	49	8	52	91	106	102
7	Court of the Civil Judge (Jr. Division)-cum-J.M. 1 <sup>st</sup> Class, Sabroom, South Tripura.	22	1	48	6	122	68	192	75
TOTAL		820	58	1834	94	2258	340	4912	492